


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

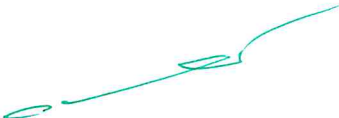
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.8/ BB/ 2017 Sl. No. 43/ 2017	-	For Hearing	Rule-6 of IB	Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. J. SANGHAVI 98440 97226	PETITIONER	

**ORDER**

Counsel for Petitioner is present. No representation for respondent.  
List it finally for hearing on 20/12/2017.

  
Member (T)

  
Member (J)